

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/997/2015

Jabalpur, this Thursday, the 08th day of August, 2019

HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Surya Pal Kachhi,
Son of Late Shri Jagunandan
Aged about 61 years,
Retired Fitter (Skilled)
TGS-1 Section,
GCF Factory,
Jabalpur R/o 1462 P-68
Gayatri Nagar, Adhartal,
Jabalpur District
Jabalpur (MP) PIN Code 482004

-Applicant

(By Advocate –**None**)

V e r s u s

1. Union of India,
Through Chairman
Ordinance Factor Board
Sahid Khudi Ram Bos
Road Kolcatta (West Bangal)
PIN Code 400004

2. General Manager,
Top Gadi Factory
GCF,
Jabalpur PIN Code 482004

3. Deputy General Manager (Admn.)
GCF,
Jabalpur PIN Code 482004

- Respondents

(By Advocate –**Shri S.P. Singh**)

O R D E R (Oral)

None for the applicant.

2. It is seen from the order sheet that neither the applicant nor his counsel has put appearance before this Tribunal for the last four occasions including today. It seems that the applicant is not interested in prosecuting this case.
3. Accordingly, this Original Application is dismissed in default.

(Ramesh Singh Thakur)
Judicial Member

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